

(12)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


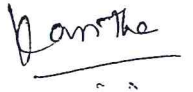
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER : CA/ /2017
PETITION NUMBER : TCP/163/2016
NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah
NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1)	T.K. Bhaskar Priyadaswini N. Keerthi Krishna Akhil Jain	Counsel for Petitioner	
2)	S. Santhanapishnan Tiriyambak Kannan M. Karitha Sureshna	Counsel for Respondents	

ORDER

Counsels for both the parties are present. Representative for the Respondent prayed for time for making final submissions. At request, time is enlarged. Put up on 09.10.2017 at 10.30 A.M.

-sd/-
MEMBER (TECHNICAL)

ghk

-sd/-
MEMBER (JUDICIAL)